

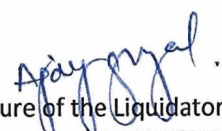
SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ELECTROSTEEL AVIATION LIMITED

1.	NAME OF CORPORATE PERSON	ELECTROSTEEL AVIATION LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23/02/2010
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-KOLKATA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74120WB2010PLC142620
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	ROOM NO. - 4D, PARK PLAZA, (SOUTH BLOCK) 71, PARK STREET KOLKATA Kolkata WB 700016 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	13/08/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	AJAY GOYAL Martin burn house, 1, R N Mukherjee road, Room 305B, 3rd Floor, Kolkata 700 001 Email:aaa3india@yahoo.com M:- 9331028308 REG:- IBB/IPA-001/IP-P01083/2017-18/11783
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12/09/2021

Notice is hereby given that the ELECTROSTEEL AVIATION LIMITED has commenced voluntary liquidation on 13/08/2021. The stakeholders of **ELECTROSTEEL AVIATION LIMITED** are hereby called upon to submit a proof of their claims, on or before 12/09/2021 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

AJAY GOYAL

Date : 13/08/2021
Place: Kolkata